

10

**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 150/9/NCLT/AHM/2017

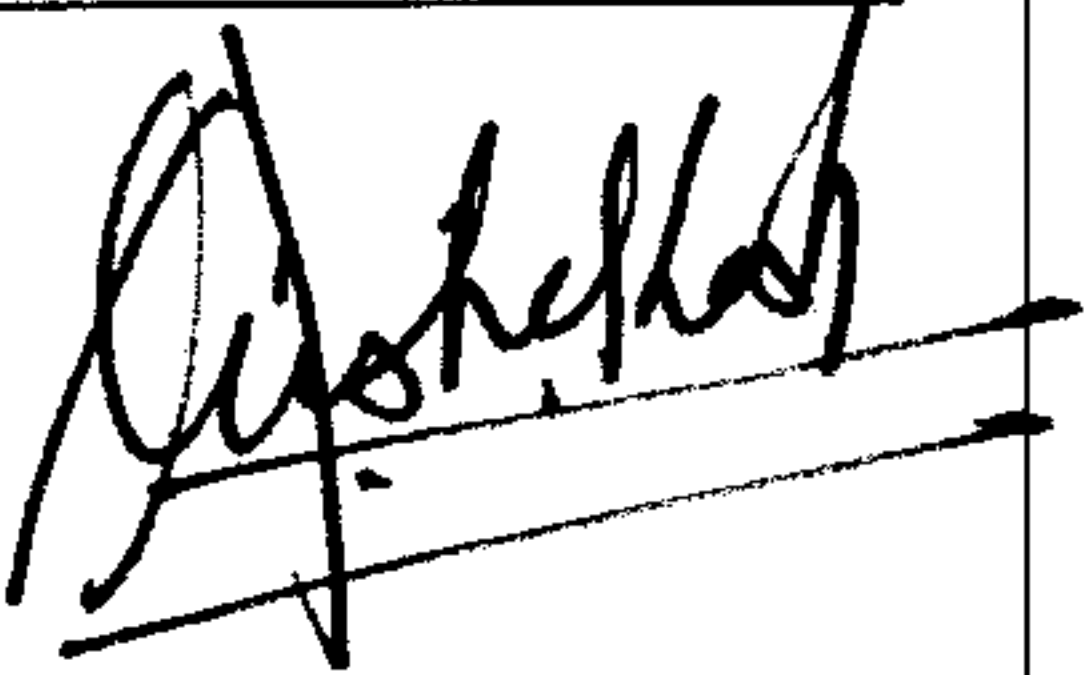

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017**

Name of the Company: Kadillac Chemicals Pvt Ltd.
V/s.
Shakti Bio Science Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	CS Rishikesh Vyas	Company Secretary	Authorised Representative	
2.	HARMISH K. SHAH	Advocate	Joint Petitioner Respondent No. 1	

ORDER

Learned PCS Mr. Rishikesh Vyas present for Operational Creditor/Petitioner.
Learned Advocate Mr. Harmish Shah present for Respondent.

Learned PCS Mr. Rishikesh Vyas filed Memorandum of Appearance for Operational Creditor/Petitioner.

Learned Advocate Mr. Harmish Shah filed Vakalatnama for Respondent.

Respondent shall file its objections within one week serving a copy in advance to other side.

List the matter for objections of Respondent and for hearing before admission on 27.11.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 16th day of November, 2017.